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WP-25727-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 10th OF JULY, 2025

WRIT PETITION No. 25727 of 2025

MAGHNA RAJENDRA KUMAR MANGLA

Versus

THE SECRETARY AND OTHERS

.....
Appearance:

*Shri Dinesh Kumar Tiwari (through VC), Shri Chandan Kumar
(through VC) and Shri Harsh Gupta - Advocates for petitioner.*

Shri Manhar Dixit - Advocate for respondents.
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ORDER

Per. Sanjeev Sachdeva, Acting Chief Justice

1. Learned counsel for petitioner seeks leave to withdraw the petition, reserving the right of the petitioner to approach the Delhi High Court for the subject relief.
2. Petition is accordingly dismissed as withdrawn.
3. All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
ACTING CHIEF JUSTICE

VPA

(VINAY SARAF)
JUDGE

